

THE TELANGANA SELF HELP GROUPS (SHG) WOMEN CO-
CONTRIBUTORY PENSION (REPEAL) ACT, 2020.

(ACT NO. 6 OF 2020.)

INDEX

Section No.	Contents
1.	Short title.
2.	Act No.2 of 2009.
3.	Applicability of the Telangana General Clauses Act, 1891.

THE TELANGANA SELF HELP GROUPS (SHG) WOMEN
CO-CONTRIBUTORY PENSION (REPEAL) ACT, 2020.

ACT NO. 6 OF 2020.*

[21st March, 2020]

AN ACT TO REPEAL THE TELANGANA SELF HELP
GROUPS (SHG) WOMEN CO-CONTRIBUTORY
PENSION ACT, 2009.

Be it enacted by the Legislature of the State of
Telangana in the Seventy-first Year of the Republic of India
as follows:-

1. This Act may be called the Telangana Self Help Groups (SHG) Women Co-contributory Pension (Repeal) Act, 2020. **Short title.**
2. The Telangana Self Help Groups (SHG) Women Co-contributory Pension Act, 2009 is hereby repealed in its application to the State of Telangana. **Act No.2 of 2009.**
3. On such repeal, the provisions of section 8 of the Telangana General Clauses Act, 1891 shall apply. **Applicability of the Telangana General Clauses Act, 1891.
Act No.1 of 1891.**

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* Received the assent of the Governor on the 20th March, 2020.